CENTRAL ELECTRICITY REGULATORY COMMISSION NEW DELHI

Petition No. 244/MP/2016

Subject : Petition for measurement of GCV of coal from the samples taken

from the Railways Wagon Top

Date of Hearing : 11.9.2018

Coram : Shri P.K. Pujari, Chairperson

Dr. M.K. Iyer, Member

Petitioner : NTPC Limited

Respondents : GRIDCO & others

Parties present : Shri M.G. Ramachandran, Advocate, NTPC

Ms. Anushree Bardhan, Advocate, NTPC
Shri Shubham Arya, Advocate, NTPC
Shri Prashanti Pasupuleti, Advocate, NTPC
Ms. Swapna Seshadri, Advocate, GUVNL
Ms. Parichita Chowdhury, Advocate, GUVNL
Shri Buddy Ranganadhan, Advocate, BRPL & BYPL

Shri Rahul Kinra, Advocate, TPDDL, BRPL & BYPL Shri Janmali M., Advocate, WBSEDCL Shri Ravin Dubey, Advocate, MPPMCL Shri R.B. Sharma, Advocate, BSP(H)CL

Shri Ashutosh Kr Srivastava, Advocate, TPDDL, BRPL & BYPL Shri Anivesh Bharadwaj, Advocate, TPDDL, BRPL & BYPL Shri Anupam Varma, Advocate, TPDDL, BRPL & BYPL

Shri Rajkumar Mehta, Advocate, GRIDĆO Ms. Himanshi Andley, Advocate, GRIDCO Shri S. Vallinayagam, Advocate, TANGEDCO

Shri P.B. Venkatesh, NTPC

Shri Ajay Dua, NTPC Shri Nishant Gupta, NTPC Shri Umesh Ambati, NTPC

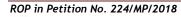
Shri Ashok Kumar Samontary, GRIDCO

Shri C.K. Dash, GRIDCO

Shri R.K. Jha, DVC Shri Pratik Biswas, DVC

Shri Pulak Bhattacharya, DVC

Shri Pulak Bhattacharya, DN Shri Haridas Maity, BYPL Shri Nishant Grover, BYPL Shri Sameer Singh, BYPL Shri Gagan Swain, BYPL Ms. Shefali Sobti, TPDDL Shri Uttam Kumar, TPDDL



Record of Proceedings

During the hearing, the learned counsel for the Petitioner and Respondents argued at length on 'maintainability' of the Petition. Accordingly, order in the Petition was reserved on 'maintainability'.

By order of the Commission

Sd/-(T. Rout) Chief (Law)

